

(घ) क्या उत्पादन खर्च को कम करने के लिये कोई कदम उठाये गये हैं; और यदि हां, तो वे क्या हैं ?

इस्पात और भारी उद्योग मंत्री (श्री चिं० सुब्रमण्यम) : (क) और (ख). एक विवरण सदन पटल पर रखा जाता है। [देखिये परिशिष्ट १, अनुबंध संख्या २६]

(ग) जिप्सम से बनने वाले माल का कोई कण्ट्रोल रेट नहीं है।

(घ) एक विशेषज्ञ समिति ने सिंदरी उर्वरक कारखाने में अधिकतम उत्पादन बढ़ाने और उत्पादन लागत में कमी करने के प्रश्न की जांच की है। समिति द्वारा की गई सिफारिशों को कार्यान्वित करने के लिये कदम उठाये जा रहे हैं।

Aeromagnetic Survey in Rajasthan

217. Shri Tan Singh: Will the Minister of **Mines and Fuel** be pleased to state:

(a) in which parts of Rajasthan the aeromagnetic survey was conducted by a Canadian Company under the Colombo Plan;

(b) the result of survey; and

(c) achievements made so far by the follow-up programme, if any?

The Minister of Mines and Fuel (Shri K. D. Malaviya) : (a) An aeromagnetic survey in western part of Jaisalmer district and south western part of Bikaner district was carried out by SPARTAN AIR SERVICES LIMITED, OTTAWA, CANADA under the Colombo Plan.

(b) The results of the survey indicated that the area could be divided into two parts—the north-eastern part where the basement is at a shallow depth and the south-western area where the thickness of the sediments is large. The latter area is considered favourable for oil prospecting.

(c) Further survey carried out by the Oil and Natural Gas Commission have indicated possibilities of structures favourable for oil accumulation. The Commission has decided to intensify its exploration activities in this area.

Seizure of Smuggled Gold

218. Shri Hem Raj: Will the Minister of **Finance** be pleased to state:

(a) the amount of smuggled gold seized by Government during the months of June and July, 1962; and

(b) the nationality of the smugglers and the action taken against them?

The Minister of Finance (Shri Morarji Desai) : (a) About 193 Kgs. of contraband gold valued at Rs. 14 lakhs approximately was seized by the Customs, Land Customs and Central Excise authorities during the months of June and July, 1962.

(Information relating to the Collectorate of Central Excise, Pondicherry is not available and has not, therefore, been included).

(b) (i) The nationalities of the 44 persons involved are given below:

Indians	.. 33
Ceylonese	3
Chinese	2
British	.. 2
Austrian	1
German	1
American	1
Pakistan	.. 1

(ii) The action taken against the above persons is indicated below:

Prosecuted & convicted	1
Being prosecuted	.. 16
Dealt with departmentally	.. 4
Under investigation or departmental adjudication	.. 23

(Information relating to the Collectorate of Customs, Madras and the Collectorate of Central Excise, Pondi-